	(F	iling under clause (c	a) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3004112103	2	2897283202	88.14	0	0	106828901	<u>Annexure 3</u>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00	0	0	00	Annexure 4
5	Operational creditors (Workmen)	38	1835487	26	803287	0.02	0	0	1032200	<u>Annexure 5</u>
6	Operational creditors (Employees)	23	1734958	21	1470958	0.04	0	0	264000	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	3	194247336	3	191853533	5.84	0	2393803	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	119	786273199	58	195880357	5.96	0	73540739	516852103	<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	<u>Annexure 9</u>
	Total	185	3988203083	110	3287291337	100.00	0	75934542	624977204	